

संचालनालय स्वास्थ्य सेवायें

सतपुड़ा भवन, भोपाल, मध्यप्रदेश



क. **/ आई.डी.एस.पी. / 2022 / 2007 34** भोपाल, दिनांक.**!**&.01.2022 प्रति,

- 1. समस्त कलेक्टर, म.प्र।
- समस्त मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी, म.प्र।

विषय- अंर्तराष्ट्रीय आगमन संबंधी पुनरीक्षित दिशा-निर्देश।

संदर्भ- 1. संचालनालयीन आदेश क्र. कोविड-19/आई.डी.एस.पी. / 2021 / 1732 भोपाल, दिनांक 02. 12.2021

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2. Dated the 7th January 2022, भारत सरकार, स्वास्थ्य एवं परिवार कल्याण मंत्रालय, नई दिल्ली के "Guildelines for International Arrivals, in supersession of all guidelines issued on the subject on and after 30th November 2021

पृष्ठभूमिः-

उपरोक्त विषयान्तर्गत लेख है कि वैश्विक महामारी कोविड के वर्तमान परिदृश्य में SARS-COV-2 Virus के निरंतर होने वाले म्यूटेंशन के कारण Variants of Concern की उत्पत्ति के कारण रातत निगरानी की आवश्यकता है। वर्तमान में प्रचलित दिशा—निर्देश Risk-Based Approach पर आधारित है। भारत सरकार, स्वास्थ्य एवं.परिवार कल्याण मंत्रालय, नई दिल्ली के "Guildelines for International Arrivals, in supersession of all guidelines issued on the subject on and after 30th November 2021 अनुपालन में पूर्व में जारी आदेश संचालनालयीन आदेश क्र. कोविड—19/आई.डी.एरा.पी. /2021/1732 भोपाल, दिनांक 02.12.2021 को अधिकमित करते हुए अर्न्तराष्ट्रीय यात्रियों के आगमन एवं कोविड—19 के संक्रमण के रोकथाम हेतु निम्नानुसार दिशा—निर्देश जारी किये जाते है। स्कोप:—

यह दस्तावेज अंर्तराष्ट्रीय यात्रियों की Risk Profiling तथा एयरलाइंस के लिए मानक संचालन प्रक्रिया हेत् प्रवेश के बिंदू (हवाई अड्डे, और भूमि सीमा) हेतु निर्देश प्रदाय करता है।

अंर्तराष्ट्रीय यात्रियों हेतु मानक संचालन प्रक्रिया का दस्तावेज 11 जनवरी 2022 से लागू होगा तथा आगामी आदेश तक जारी रहेगा। Risk Assessment पर आधारित इस दस्तावेज का नियमित रूप से पूनरीक्षण किया जाएगा।

A.1. अंर्तराष्ट्रीय यात्रा के नियोजन के पूर्व -

i. भारत में आगमन के पूर्व समस्त अंतराष्ट्रीय यात्रियों द्वारा स्व--धोषणा पत्र ऑनलाईन पोर्टल (https://www.newdelhiairport.in/airsuvidha/apho-registration) पर नियोजित आगमन दिनांक के न्यूनतम 72 घंटे पूर्व प्रस्तुत करना होगा। प्रत्थेक यात्री को रिपोर्ट की प्रामाणिकता के संबंध में एक घोषणा भी प्रस्तुत करनी होगी और अन्यथा घोषणा असत्य पाए जाने पर आपराधिक प्रकरण दर्ज किया जा सकेगा।

- ii. पोर्टल में अन्डरटेकिंग भी देना होगा कि अंर्तराष्ट्रीय आगमन के उपरान्त यात्री द्वारा प्रोटोकॉलानुसार अनिवार्यतः क्वारंटाईन का पालन किया जायेगा। उक्त अवधि के दौरान यात्री द्वारा अपने स्वास्थ्य की स्व—निगरानी की जाए।
- iii. पूर्व के दिशा–निर्देशों के अनुसार कुछ निर्दिष्ट देशों के यात्री की पहचान (उन देशों में COVID–19 की Epidemiological Situation की स्थिति पर आधारित) करते हुए अतिरिक्त फॉलोअप कार्यवाही की जाना है। इनमें पैरा (XViii) में वर्णित अतिरिक्त उपायों की आवश्यकता शामिल है। ऐसे निर्दिष्ट देशों की सूची COVID–19 की स्थिति के आधार पर परिवर्तनशील है। यह सूची स्वास्थ्य और परिवार कल्याण मंत्रालय की वेबसाइट, विदेश मंत्रालय तथा Air Suvidha portal पर उपलब्ध होगी।
- iv. जिन यात्रियों को आगमन उपरांत टेस्ट की आवश्यकता है, उनके द्वारा त्वरित परीक्षण हेतु एयर सुविधा पोर्टल पर ऑनलाइन बुकिंग की जानी चाहिए।
- A.2. बोर्डिंग के पूर्व पालन हेतु निर्देश
 - v. एयर लाइन द्वारा At Risk देशों से आने वाले अथवा पारगमन करने वाले यात्रियों को सूचित किया जाएगा कि आगमन पर उनकी जांच की जायेगी। रिपोर्ट नेगेटिव पाये जाने पर Quarantine, किया जाएगा। यदि रिपोर्ट कोविड पॉजिटिव जाती है, पैरा (Xviii) में वर्णित प्रोटोकॉल का पालन किया जाएगा।
 - vi. टिकेट के साथ अंर्तराष्ट्रीय यात्रियों को संबंधित एयरलाइनों / एजेंसियों के द्वारा क्या करें – क्या न करें (Dos and Don'ts) संबंधी निर्देश दिये जायेंगे।
 - vii. एयरलाइंस केवल उन्हीं यात्रियों को बोर्डिंग की अनुमति देगी जिन्होंने सेल्फ डिक्लेरेशन फॉर्म भरा हो एवं एयर सुविधा पोर्टल पर और नेगेटिव आरटी–पीसीआर परीक्षण रिपोर्ट अपलोड की हो।
 - viii. हवाई मार्ग / समुद्री मार्ग से यात्रा हेतु बोर्डिंग के पूर्व थर्मल जांच (Thermal Screening) में लक्षण रहित पाये गये यात्रियों को ही बोर्डिंग की अनुमति दी जायेगी।
 - ix. समस्त अंर्तराष्ट्रीय यात्रियों को उनके मोबाईल डिवाईस पर ''आरोग्य सेतु'' एप डाउनलोड करने का परामर्श दिया जाए।

A.3. यात्रा के दौरान पालन हेतु निर्देश-

- x. कोविड—19 के संक्रमण की रोकथाम के लिए बरती जाने वाली सतर्कताओं के संबंध में आवश्यक घोषणायें यात्रा के दौरान एवं हवाई अड्डों एवं जहाज बंदरगाहों पर सुनिश्चित की जाए।
- xi. उड़ान के दौरान कू- मेम्बर्स COVID उपयुक्त व्यवहार सुनिश्चित की जाए।
- xii. यदि कोई यात्री उड़ान के दौरान COVID—19 के लक्षणों की रिपोर्ट करता है, तो उसे प्रोटोकॉल अनुसार Isolate किया जाए।
- xiii. एयरलाइन द्वारा उड़ान के दौरान जांच की आवश्यकता तथा ऐसे सभी व्यक्तियों को जिन्हें जांच की आवश्यकता है, उन्हें भीडभाड़ वाले क्षेत्र से बचने की सलाह के विषय में घोषणाएं की जायेंगी।

A.4. अंर्तराष्ट्रीय आगमन पर पालन हेतु निर्देश-

- xiv. डी-बोर्डिंग करते समय सोशल डिस्टेन्सिंग का पालन किया जाए।
- xv. Airport पर उपस्थित स्वास्थ्य अधिकारियों / कर्मचारियों द्वारा समस्त यात्रियों की धर्मल स्क्रीनिंग की जायेगी। ऑनलाईन भरे गये स्व--घोषणा पत्र की भौतिक प्रति का पोर्ट पर उपस्थित स्वास्थ्य कर्मियों द्वारा परीक्षण किया जाए।
- xvi. स्क्रीनिंग के दौरान लक्षणयुक्त यात्रियों को तत्काल आईसोलेट किया जायेगा एवं स्वाख्य प्रोटोकॉल के अनुसार निर्धारित चिकित्सकीय संस्थानों में ले जाया जायेगा। यदि कोविड–19 टेस्ट पॉजिटिव पाया जाता है, तो उनके संपर्कों की पहचान की जाएगी और उन्हें निर्धारित प्रोटोकॉल के अनुसार प्रबंधित किया जाएगा। (Suspected Covid-19 रोगी के Contacts एक ही पंक्ति में बैठे सह–यात्री, सामने 3_पंक्तियाँ और 3 पंक्तियाँ पीछे तथा संपर्क में आये केबिन क्रू होगें। होम क्वारंटाइन अवधि के दौरान पॉजिटिव पाये गये यात्रियों के सभी संपर्कों को संस्थागत क्वारंटाइन करते हुए आईसीएमआर प्रोटोकॉल के अनुसार परीक्षण किया जाए।)
- xvii. उपरोक्तानुसार पैरा (iii) एवं (iv) में वर्णित कोविड–19 At Risk में निर्दिष्ट देशों के यात्री निम्नानुसार प्रोटोकॉल का पालन करेंगे –
 - जो यात्री आगमन के बाद स्व--भुगतान कर COVID--19 परीक्षण के लिए सैम्पल जमा करेंगे, वे रिपोर्ट आने तक हवाई अड्डे पर प्रतीक्षा करेंगे। ऐसे यात्री परिणाम प्राप्त होने के उपरांत प्रोटोकॉल अनुसार हवाई अड्डे से बाहर या कनेक्टिंग फ्लाइट हेतु प्रस्थान करेंगे।
 - यदि जांच की रिपोर्ट निगेटिव आती है तो वे 7 दिनों के लिए होम क्वारंटाइन का पालन करेंगे। ऐसे यात्रियों की भारत आगमन के 8वें दिन आरटी—पीसीआर द्वारा पुनः जांच की जायेगी।
 - यात्री भारत आगमन के 8 वें दिन की गई आरटी-पीसीआर जांच की रिपोर्ट को एयर सुविधा पोर्टल पर अपलोड करेंगे।
 - यदि यात्री की रिपोर्ट नेगेटिव है, तो वे अगले 7 दिनों तक अपने स्वास्थ्य की स्वयं निगरानी करेंगे।
 - यात्रियों की रिपोर्ट पॉजिटिव आने पर उनके सैम्पल्स को WGS हेतु INSACOG लैब नेटवर्क में प्रेषित किया जाए।
 - प्रोटोकॉल अनुसार पॉजिटिव यात्रियों का प्रबंधन आइसोलेशन सुविधा में किया जाएगा तथा कॉन्टैक्ट ट्रेसिंग की जायेगी।
 - ऐसे पॉजिटिव प्रकरणों के संपर्को की निगरानी होम क्यारंटाइन में प्रोटोकॉल अनुसार की जाए।

xviii. उपरोक्तानुसार पैरा (iii) और (iv) में वर्णित देशों को छोड़कर देशों के यात्री, नीचे दिए गए प्रोटोकॉल का पालन करेंगे:--

- a. अन्य देशों से आने वाले 2% Random यात्रियों की आगमन हवाई अड्डे पर जांच की जायेगी।
- b. ऐसे 2% Random यात्रियों का चिन्हांकन एयरलाइन द्वारा किया जाएगा। भिन्न–भिन्न देशों से आने वाले यात्रियों का प्राथमिकता के आधार पर चयन किया जाए।
- c. प्रयोगशालाओं द्वारा ऐसे यात्रियों के सैम्पल्स के परीक्षण को प्राथमिकता दी जायेगी।
- d. ऐसे सभी यात्री जो Random चयन उपरांत टेस्टिंग में नेगेटिव पाये जाते है। वे
- सात दिनों के लिए होम क्वारंटाइन में रहेंगे तथा भारत आगमन के 8वें दिन आर टी.पी.सी.आर. जांच करायेगे।
- e. सभी यात्री 8वें दिन रिपिट कोविड–19 आरटी–पीसीआर परीक्षण के परिणाम एयर सुविधा पोर्टल पर अनिवार्य रूप से अपलोड करेंगे।
- f. आर.टी.पी.सी.आर. रिपोर्ट निगेटिव होने पर अगले 7 दिनों तक अपने खास्थ्य की स्वयं निगरानी करेंगे।
- यात्रियों की रिपोर्ट पॉजिटिव आने पर उनके सैम्पल्स को WGS हेतु INSACOG लैंब
- नेटवर्क में प्रेषित किया जाए।
 पैरा (xvii) में वर्णित प्रोटोकॉल अनुसार पॉजिटिव यात्रियों का प्रबंधन आइसोलेशन सुविधा में किया जाएगा तथा कॉन्टैक्ट ट्रेसिंग की जायेगी।

xix.

होम क्वारंटाइन या स्व—स्वास्थ्य निगरानी के अन्तर्गत यात्री को कोविड—19 के कोई लक्षण पाये जाते है या वह कोविड—19 के लक्षण को अनुभव करता है तो यात्री को अपने निकटतम स्वास्थ्य सुविधा में कोविड—19 टेस्ट करवाना चाहिए। (1075)/राज्य पर कॉल किया जाना सुनिश्चित किया जाए।

xx. 5 साल से कम उम्र के बच्चों को आगमन से पहले और बाद के परीक्षण दोनों से छूट दी गई है। हालांकि, यदि आगमन पर या होम क्वारंटाइन अवधि के दौरान कोविड–19 के लक्षण पाए जाते हैं, तो उनका परीक्षण किया जाएगा और निर्धारित प्रोटोकॉल के अनुसार उनका उपचार किया जाएगा।

अतः भारत सरकार द्वारा जारी अंर्तराष्ट्रीय यात्रियों के आगमन एवं कोविड—19 के संक्रमण को रोकथाम हेतु पुनरीक्षित दिशा—निर्देश का परिपालन तथा अंर्तराष्ट्रीय यात्रियों के आगमन संबंधी आवश्यक जानकारी प्रेषित किया जाना सुनिश्चित करें।

संलग्नः–उपरोक्तानुसार

(डॉ. सुदाम खाँडे) स्वास्थ्य आयुक्त सह सचिव, लोक स्वास्थ्य एवं परिवार कल्याण विभाग म.प्र. निरंतर.....5

पृ.क. / आई.डी.एस.पी. / 2022 / 🧾 35

भोपाल, दिनांक: 8/01/2022

प्रतिलिपिः- कृपया सूचनार्थ।

- 1. अपर मुख्य सचिव, म.प्र. शासन, लोक स्वास्थ्य एवं परिवार कल्याण विभाग, मंत्रालय, म.प्र.।
- 2. समस्त संभागीय आयुक्त, म.प्र.।
- 3. आयुक्त, चिकित्सा शिक्षा, सतपुड़ा भवन, भोपाल, म.प्र.।
- 4. मिशन संचालक, राष्ट्रीय खाख्थ्य मिशन(एन.एच.एम.) भोपाल, म.प्र.।
- 5. एयर पोर्ट प्राधिकरण अधिकारी मध्यप्रदेश।
- संचालक, स्वास्थ्य सेवायें, संचालनालय स्वास्थ्य सेवायें, म.प्र.।
- 7. समस्त क्षेत्रीय संचालक, संभागीय स्वास्थ्य सेवाऐं, मध्यप्रदेश।
- 8. समस्त सिविल सर्जन सह अस्पताल अधीक्षक, म.प्र.।
- 9. प्रभारी एम.आई.एस.सेल.स्थानीय कार्यालय की ओर उक्त आदेश विभागीय वेबसाईट पर अपलोड हेतु।

)/ स्वास्थ्य आयुक्त सह सचिव, लोक स्वास्थ्य एवं परिवार कल्याण विभाग म.प्र.

Government of India Ministry of Health and Family Welfare

Guidelines for International Arrivals

(in supersession of all guidelines issued on the subject on and after 30th November 2021)

Introduction

The global trajectory of COVID-19 pandemic continues to decline with certain regional variations. The need to monitor the continuously changing nature of virus and evolution of SARS-CoV-2 variants of concern (VOCs) must still remain in focus. The existing guidelines for international arrivals in India have been formulated taking a risk-based approach. The existing guidelines have been revised in view of reporting of a new variant of SARS-CoV-2 (B.1.1.529; named Omicron) which has been classified as Variant of Concern by the World Health Organization.

Scope

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This document provides protocols to be complied by international travellers as well as those to be followed by airlines and all points of entry (airports, seaports and land border).

This Standard Operating Procedure shall be valid w.e.f. 11th January 2022 (00.01 Hrs IST) till further orders. Based on the risk assessment, this document shall be reviewed from time to time.

A.1. Planning for Travel

All travellers should

- a. Submit complete and factual information in self-declaration form on the online Air
 Suvidha portal (https://www.newdelhiairport.in/airsuvidha/apho-registration)
 before the scheduled travel, including last 14 days travel details.
- b. Upload a negative COVID-19 RT-PCR report*. The test should have been conducted within 72 hrs prior to undertaking the journey.
- c. Each passenger shall also submit a declaration with respect to authenticity of the report and will be liable for criminal prosecution, if found otherwise.
- ii. They should also give an undertaking on the portal or otherwise to Ministry of Civil Aviation, Government of India, through concerned airlines before they are allowed to undertake the journey that they would abide by the decision of the appropriate government authority to undergo home/institutional quarantine/ self-health monitoring, as warranted.
- iii. Continuing with the earlier approach, travellers from certain specified Countries (based on epidemiological situation of COVID-19 in those Countries) are identified for additional follow up. These include need for additional measures as detailed in para (xviii) below. The listing of such specified Countries is a dynamic exercise based on evolving situation of COVID-19 across the world and will be made available on the websites of Ministry of Health & Family Welfare, (mohfw.gov.in) and the link of the same will be available at website of Ministry of External Affairs and Air Suvidha Portal.
- iv. All travellers who need to undertake testing on arrival, should preferably pre-book the test online on Air Suvidha Portal, to facilitate timely testing.
- A.2. Before Boarding

- Passengers originating or transiting from at-risk countries shall be informed by the airlines V. that they will undergo post arrival testing, guarantine if tested negative, stringent isolation protocols if tested positive etc. as mentioned in para (xviii).
- Do's and Don'ts shall be provided along with ticket to the travellers by the airlines/agencies vi concerned.
- viì. Airlines to allow boarding by only those passengers who have filled in all the information in the Self Declaration Form on the Air Suvidha portal and uploaded the negative RT-PCR test report.
- At the time of boarding the flight, only asymptomatic travellers will be allowed to board after viii. thermal screening.
- All passengers shall be advised to download Aarogya Setu app on their mobile devices. ix.

A.3. **During Travel**

- In-flight announcement about COVID-19 including precautionary measures to be followed х. shall be made at airports and in flights and during transit.
- During in-flight crew shall ensure that COVID appropriate behaviour is followed at all times. xi.
- If any passenger reports symptoms of COVID-19 during flight, he/she shall be isolated as per XII. protocol.
- Proper in-flight announcements should be made by the airlines regarding the testing xiii. requirements and people who need to undergo such testing to avoid any congestion at the arrival airports.

A.4. On arrival

- De-boarding should be done ensuring physical distancing. xiv.
- Thermal screening would be carried out in respect of all the passengers by the health officials XV. present at the airport. The self-declaration form filled online shall be shown to the airport health staff.
- The passengers found to be symptomatic during screening shall be immediately isolated and xvi. taken to medical facility as per health protocol. If tested positive, their contacts shall be identified and managed as per laid down protocol".
- xvii.
- Travellers from specified Countries at risk [as mentioned in para (iii) and (iv) above] will follow the protocol as detailed below:
 - Submission of sample for post-arrival COVID-19 test* at the point of arrival (self-paid). Such travellers will be required to wait for their test results at the arrival airport before leaving or taking a connecting flight.
 - If tested negative they will follow, home quarantine for 7 days and shall undertake RT-PCR test on the 8th day of arrival in India*.
 - Travelers shall also be required to upload results of repeat RT-PCR test for COVID-19 done on 8th day on Air Suvidha portal (to be monitored by the respective States/UTs).
 - If negative, they will further self-monitor their health for next 7 days.
 - However, if such travellers are tested positive, their samples should be further sent for genomic testing at INSACOG laboratory network.
 - They shall be managed at isolation facility and treated as per laid down standard protocol including contact tracing mentioned in para (xvii).
 - The contacts of such positive case should be kept under home guarantine monitored • strictly by the concerned State Government as per laid down protocol.

- xviii. Travellers from Countries excluding those in referred to in para (iii) and (iv) above, will follow the protocol as below:
 - a. A sub-section (2% of the total flight passengers) shall undergo post-arrival testing at random at the airport on arrival.
 - b. These 2% of such travellers in each flight shall be identified by the concerned airlines (preferably from different countries).
 - c. Laboratories shall prioritize testing of samples from such travellers.
 - All travellers (including those 2% who were selected for random testing on arrival and were found negative) will undergo home quarantine for 7 days and shall undertake RT-PCR test on the 8th day of arrival in India*.
 - e. Travelers shall also be required to upload results of repeat RT-PCR test for COVID-19 done on 8th day on Air Suvidha portal (to be monitored by the respective States/UTs).
 - f. If negative, they will further self-monitor their health for next 7 days.
 - g. However, if such travellers are tested positive, their samples should be further sent for genomic testing at INSACOG laboratory network.
 - h. They shall be managed at isolation facility and treated as per laid down standard protocol including contact tracing mentioned in para (xvii).
- xix. If travellers under home quarantine or self-health monitoring, develop signs and symptoms suggestive of COVID-19 or test positive for COVID-19 on re-testing, they will immediately selfisolate and report to their nearest health facility or call National helpline number (1075)/ State Helpline Number.

International travellers arriving at seaports/land ports

- xx. International travellers arriving through seaports/land ports will also have to undergo the same protocol as above, except that facility for online registration is not available for such passengers currently.
- xxi. Such travellers shall submit the self-declaration form to the concerned authorities of Government of India at seaports/land ports on arrival.

* Children under 5 years of age are exempted from both pre- and post-arrival testing. However, if found symptomatic for COVID-19 on arrival or during home quarantine period, they shall undergo testing and treated as per laid down protocol.

Contacts of the suspect case are the co-passengers seated in the same row, 3 rows in front and 3 rows behind along with identified Cabin Crew. Also, all the community contacts of those travellers who have tested positive (during home quarantine period) would be subjected to quarantine for 14 days and tested as per ICMR protocol.



संचालनालय स्वास्थ्य सवाय सतपुड़ा भवन, भोपाल, मध्यप्रदेश



E-mail : idspssu@mp.gov.in, Phone : 0755-4094192

क./आई.डी.एस.पी./2021/1732

मोपाल, दिनांक 02/11/2021

प्रति

- 01. समस्त कलेक्टर, मध्यप्रदेश।
- 02. समस्त मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी, मध्यप्रदेश।
- विषयः- अंतरराष्ट्रीय आगमन पर स्वास्थ्य एवं परिवार कल्याण मंत्रालय के पुनरीक्षित दिशानिर्देश के संबंध।
- संदर्भ- 1. Guideline for International Arrivals, GOI, MoHFW, Dated 30th November, 2021
 - 2. सचिव, भारत सरकार, स्वास्थ्य एवं परिवार कल्याण मंत्रालय का पत्र D.O. No.MoHFW /COVIDVariant/2021 Dated 29th November, 2021
 - 3. सचिव, भारत सरकार, स्वास्थ्य एवं परिवार कल्याण मंत्रालय का पत्र D.O.No.Z.185/2021-DMCell Dated 27th November, 2021
 - 4. सचिव, भारत सरकार, स्वास्थ्य एवं परिवार कल्याण मंत्रालय का पत्र D.O. No.25/S (HFW) / CVariant/2021 Dated 25th November 2021
 - रांचालनालय स्वास्थ्य सेवायें का पत्र कमांक/आई.डी.एस.पी. (तकनीकी)/2021/1726, दिनांक 01.12.2021

विश्व स्वास्थ्य संगठन द्वारा Variants of Concern (VoCs) के रूप में वर्गीकृत किया गया B.1.1.1.529. जिसे Omicron नामांकित किया गया है, Variants of Concern (VoCs) के प्रवेश को नियंत्रित करने के लिए प्रभावी उपाय प्रस्तावित है। प्रदेश में COVID-19 VoCs के उद्भव और संचरण के प्रसारण को प्रतिबंधित करने के लिए सतत् मॉनीटरिंग और निगरानी किया जाना आवश्यक है।

अंतरराष्ट्रीय यात्रियों के संबंध में निर्देश :

- भारत सरकार द्वारा 30.11.2021 को अंतर्राष्ट्रीय यात्रा के लिए संशोधित दिशानिर्देश जारी किए गए हैं संशोधित Algorithm के साथ, जो मंत्रालय की वेबसाइट (https://www.mohfw.gov.in/pdf/Algorithmforrevisedguidelinesforinternationalarrivals30thNo vember2021.pdf) पर उपलब्ध हैं।
- High risk / जोखिम वाले देशों के सभी यात्रियों के आगमन पर RT-PCR परीक्षण करना अनिवार्य है एवं परीक्षण की रिपोर्ट आने तक यात्रियों को हवाई अड्डे पर ही रखा जाये। निगेटिव / पॉजिटिव परिणाम के आधार पर यात्रियों का प्रबंधन किया जाये।
- आगमन के बिंदु पर (स्व—भुगतान) आगमन के बाद COVID-19 परीक्षण के लिए सैम्पल देना होगा। ऐसे यात्रियों को प्रस्थान करने या कनेक्टिंग फ्लाइट लेने से पहले आगमन हवाई अड्डे पर अपने परीक्षण परिणाम की प्रतीक्षा करने की आवश्यकता होगी।
- High risk देशों से आने वाले यात्रियों का 100% सेम्पलिंग कर, RTPCR परिक्षण किया जाये।
- High risk देशों के यात्रियों के सैम्पल जांच, निगेटिव आने के उपरांत यात्रियों को प्रस्थान हेतु अनुमति दी जाये, यात्रियों को सलाह दी जाये की वो स्वयं 7 दिवस तक होम आईसोलेशन में रहेंगे।
- अन्य देशों से आने वाले यात्रियों में से 2 से 5 प्रतिशत यात्रियों का सैम्पल संग्रहण कर RTPCR परीक्षण किया जाये।
- यदि रिपोर्ट निगेटिव है तो वे 7 दिनों के लिए होम क्वारंटाइन का पालन करेंगे। भारत आगमन के 8वें दिन पुनः परीक्षण करायेंगे और यदि रिपोर्ट निगेटिव हो, तो अगले 7 दिनों कं लिए उनके

रवास्थ्य की स्वयं निगरानी करेंगें।

- यदि ऐसे यात्रियों का रिपोर्ट पॉजीटिव होता है, तो उनके सैम्पल INSACOG प्रयोगशाला नेटवर्क पर जीनोमिक परीक्षण के लिए भेजे जाने चाहिए। उन्हें अलग आइसोलेशन सुविधा में प्रबंधित किया जाएगा और कॉन्टैक्ट ट्रेसिंग सहित निर्धारित मानक प्रोटोकॉल के अनुसार इलाज किया जाएगा।
- ऐसे पॉजिटिव केस के संपर्कों को निर्धारित प्रोटोकॉल के अनुसार संबंधित जिला प्रशासन द्वारा सख्त निगरानी में संस्थागत क्वारंटाइन या होम क्वारंटाइन में रखा जाना चाहिए।
- जोखिम वाले देशों को छोड़कर अन्य देशों के यात्रियों को एयरपोर्ट छोड़ने की अनुमति व आगमन के बाद 14 दिनों के लिए अपने खाख्ध्य की निगरानी करने के लिए निर्देशित किया जायेगा। एक Flight के आगमन (कुल उड़ान यात्रियों का 2 से 5 प्रतिशत) पर हवाईअड्डे पर Random रूप से आगमन के बाद परीक्षण से गुजरना होगा।
 - a. संबंधित एयरलाइनों द्वारा प्रत्येक उड़ान में ऐसे 2 से 5 प्रतिशत यात्रियों की पहचान (अधिमानतः विभिन्न देशों से) की जाएगी।
 - b. ऐसे यात्रियों को आगमन पर संबंधित एयरलाइनों / Ministry of Civil Aviation द्वारा परीक्षण क्षेत्र में ले जाया जाएगा।
 - c. ऐसे यात्रियों के परीक्षण का खर्चा MoCA द्वारा वहन किया जाएगा।
 - d. प्रयोगशालाएं ऐसे यात्रियों के सैम्पल के परीक्षण को प्राथमिकता देंगी।
 - e. यदि ऐसे यात्रियों की रिपोर्ट पॉजीटिव है तो उन्हें निर्धारित मानक प्रोटोकॉल के अनुसार प्रबंधित किया जाएगा और नमूने आगे जीनोमिक परीक्षण के लिए भेजे जाएंगे।
- पॉजिटिव आने वाले लोगों को अलग-अलग आइसोलेशन सेंटरों में दिशानिर्देश अनुसार रखा जाये व उनका सैम्पल शीघ्रता Whole Genome Sequencing (WGS) भेजे जाएं। पॉजीटिव रिपोर्ट वाले यात्रियों के संपर्कों को संस्थागत/होम क्वारंटाइन के तहत रखा जाये और जिलों द्वारा सतत निगरानी की जाये।
- RT-PCR परीक्षण में नेगेटिव आने वालों यात्रियों का जिला सर्विलेन्स इकाइयों, द्वारा Follow up किया जाये तथा लक्षण परीलक्षित होने पर तत्काल RT-PCR परीक्षण किया जाये।

प्रदेश में की जाने वाले कार्यवाहीः

- Variants of Concern (VoCs) के संक्रमण को ट्रैक करने के लिये जिला एवं ब्लाक स्तर तक निगरानी रखी जाये।
- जिला सर्विलेन्स अधिकारी द्वारा (किसी भी तरह के recent clusters of positive cases के संबंध में) दैनिक रूप से Variants of Concern (VoCs) के संक्रमण के प्रसार को ट्रैक करने और नियंत्रित के संबंध में समीक्षा की जाये।
- यह अनिवार्य है कि INSACOG में उल्लेखित त्रिस्तरीय सर्विलांस रणनीति का Strictly पालन किया जाये तथा Rigorously Monitoring की जाये।
- सेन्टीनल सर्विलेन्स साइटस् के माध्यम से Sentinel and surge surveillance हेतु सभी पॉजीटिव सैम्पलों को INSACOG - के दिशानिर्देश अनुसार Whole Genome Sequencing (WGS) के लिए शीघ्रता से भेजा जाना सुनिश्चित किया जाये।
- लोक स्वारथ्य प्रतिक्रिया को और प्रभावी बनाये रखने लिए व नए वेरिएंट से बचाव के लिए पहले

निरंतर

से लागू रणनीति के तहत संक्रमण के समूहों पर प्रतिबंध लगाने की आवश्यकता है। जिलों द्वारा निरन्तर उचित रूप से मास्क पहनने, हाथों की सफाई (frequent hand-sanitization), कोविड उपयुक्त व्यवहार सुनिश्चित करने हेतु प्रोत्साहन देने के लिए आवश्यक कदम उठायें जाये।

• SARS – CoV-2 वायरस के Variants of Concern (VoCs) से उत्पन्न morbidity and mortality के विरुद्ध COVID-19 टीकाकरण प्रभावी है। अतः शेष टीकाकरण शीघ्र पूर्ण किया जाए।

 COVID-19 वेरिएंट के ट्रांसमिशन के प्रसार को रोकने हेतु जिलों द्वारा बहु-आयामी रोकथाम और नियंत्रण रणनीति को लागू करने के लिए उपरोक्त गतिविधियों क्रियान्वयन कर निरन्तर दैनिक समीक्षा की जायें साथ ही दिशा–निर्देशों का सतर्कता से पालन सुनिश्चित करें।

High risk / जोखिम वाले देशों से यात्रियों के सैम्पलिंग, जांच रिपोर्ट, आईसोलेशन से संबंधित संपूर्ण जानकारी गूगल शीट https://docs.google.com/spreadsheets/d/148Mplaxkh9uul.xYqkU Zef6FxYMrg3yTD1hdmVN3lb14/edit#gid=1020790935) में नियमित तौर पर प्रतिदिन रिपोर्टिंग की जाये। राज्य स्तर पर इसकी नियमित समीक्षा की जा रही है।

संलग्न 1: अंतरराष्ट्रीय यात्रा के लिए संशोधित दिशानिर्देश संलग्न 11: अंतरराष्ट्रीय यात्रियों के लिए एल्गोरिथम संलग्न 111: भारत सरकार द्वारा दिनांक 02.12.2021 की स्थिति मे Countries at- risk चिन्हांकित

(अपर मुख्य सचिव द्वारा अनुमोदित)

(आकेष्स त्रिपाठी

रवास्थ्य आयुक्त सह सचिव मध्यप्रदेश शासन लोक स्वास्थ्य एवं परिवार कल्याण विभाग भोपाल, दिनांक 0 2./ 11 / 2021

पृ. क्रमांक / आई.डी.एस.पी. / 2021 /

प्रतिलिपिः- कृपया सूचनार्थ एवं आवश्यक कार्यवाही हेतुः-

1. अपर मुख्य सचिव, मध्यप्रदेश शासन, लोक स्वाख्थ्य एवं परिवार कल्याण विभाग, मंत्रालय, भोपाल।

- 2. समस्त संभागीय आयुक्त, मध्यप्रदेश।
- 3. संचालक, लोक स्वास्थ्य एवं परिवार कल्याण, संचालनालय खाख्य सेवायें, मध्यप्रदेश।
- मेशन संचालक, राष्ट्रीय स्वाख्थ्य मिशन, भोपाल, मध्यप्रदेश।
- 5. क्षेत्रीय संचालक, समस्त संभाग, स्वाख्थ्य सेवायें, मध्यप्रदेश।

स्वास्थ्य आयुक्ते सह सचिव मध्यप्रदेश शासन लोक स्वास्थ्य एवं परिवार कल्याण विभाग

Government of India Ministry of Health and Family Welfare

Guidelines for International Arrivals

(In supersession of all guidelines issued on the subject on and after 11th November 2021)

Introduction

The global trajectory of COVID-19 pandemic continues to decline with certain regional variations. The need to monitor the continuously changing nature of virus and evolution of SARS-CoV-2 variants of concern (VOCs) must still remain in focus. The existing guidelines for international arrivals in India have been formulated taking a risk-based approach. The existing guidelines have been revised in view of reporting of a new variant of SARS-CoV-2 (B.1.1.529; named Omicron) which has been now classified as Variant of Concern by the World Health Organization.

Scope

1

This document provides protocols to be complied with international travellers as well those to be followed by airlines, points of entry (airports, seaports and land border) for risk profiling of passengers.

This Standard Operating Procedure shall be valid w.e.f. 1st December 2021 (00.01 Hrs IST) till further orders. Based on the risk assessment, this document shall be reviewed from time to time.

A.1. Planning for Travel

All travellers should

- Submit self-declaration form on the online Air Suvidha portal (https://www.newdelhiairport.in/airsuvidha/apho-registration) before the scheduled travel, including last 14 days travel details.
- Upload a negative COVID-19 RT-PCR report. This test should have been conducted within 72 hrs prior to undertaking the journey.
- c. Each passenger shall also submit a declaration with respect to authenticity of the report and will be liable for criminal prosecution, if found otherwise.
- ii. They should also give an undertaking on the portal or otherwise to Ministry of Civil Aviation. Government of India, through concerned airlines before they are allowed to undertake the journey that they would abide by the decision of the appropriate government authority to undergo home/institutional quarantine/ self-health monitoring, as warranted.
- iii. Continuing with the earlier approach, travellers from certain specified Countries (based on epidemiological situation of COVID-19 in those Countries) are identified for additional follow up. These include need for additional measures as detailed in para (xv) below. The listing of such specified Countries is a dynamic exercise cased on evolving situation of COVID-19 across the world and will be made available on the websites of Ministry of health & Family Welfare, (mohfw.gov.in) and the link of the same will be available at website of Ministry of External Affairs and Air Suvidha Portal.

A.2. Before Boarding

IV. Passengers originating or transiting from at-risk countries shall be informed by the airlines that they will undergo post arrival testing, quarantina it costad negative, stringent isolation protocols if tested positive etc. as mentioned in para (xv). Do's and Don'ts shall be provided along with ticket to the travellers by the airlines/agencies concerned.

- vi. Airlines to allow boarding by only those passengers who have filled in the Self Declaration Form on the Air Suvidha portal, uploaded the negative RT-PCR test report.
- vii. At the time of boarding the flight, only asymptomatic travellers will be allowed to board after thermal screening.
- viii. All passengers shall be advised to download Aarogya Setu app on their mobile devices.

A.3. During Travel

V.

- ix. In-flight announcement about COVID-19 including precautionary measures to be followed shall be made at airports and in flights and during transit.
- x. During in-flight crew shall ensure that COVID appropriate behaviour is followed at all times.
- xi. If any passenger reports symptoms of COVID-19 during flight, he/she shall be isolated as per protocol.

A.4. On arrival

- xii. De-boarding should be done ensuring physical distancing.
- xiii. Thermal screening would be carried out in respect of all the passengers by the health officials present at the airport. The self-declaration form filled online shall be shown to the airport health staff.
- xiv. The passengers found to be symptomatic during screening shall be immediately isolated and taken to medical facility as per health protocol. If tested positive, their contacts shall be identified and managed as per laid down protocol⁶.
- xv. Travellers from specified Countries at risk [as mentioned in para (iii) above] will follow the protocol as detailed below:
 - Submission of sample for post-arrival COVID-19 test* at the point of arrival (self-paid). Such travellers will be required to wait for their test results at the arrival airport before leaving or taking a connecting flight.
 - If tested negative they will follow, home quarantine for 7 days. Re-test on the 8th day of arrival in India* and if negative, further self-monitor of their health for next 7 days.
 - However, if such travellers are tested positive, their samples should be sent for genomic testing at INSACOG laboratory network.
 - They shall be managed at separate isolation facility and treated as per laid down standard protocol including contact tracing mentioned in para (xiv).
 - The contacts of such positive case should be kept under institutional quarantine or at home quarantine monitored strictly by the concerned State Government as per laid down protocol.

xvi. Travellers from Countries excluding those Countries at risk, will be allowed to leave the airport and shall self-monitor their health for 14 days' post arrival. A sub-section (5% of the total flight passengers) shall undergo post-arrival testing at random at the airport on arrival.

- a. The 5% of such travellers in each flight shall be identified by the concerned airlines (preferably from different countries).
- b. Such travellers shall be escorted by the concerned airlines/MoCA to testing area on arrival.
 - c. The cost of testing of such travellers shall be borne by MoCA.

- d. Laboratories shall prioritize testing of samples from such travellers.
 e. If such travellers are torted on the
 - If such travellers are tested positive, they shall be managed as per laid down standard protocol and samples would further send for genomic testing.
- xvii. If travellers under home quarantine or self-health monitoring, develop signs and symptoms suggestive of COVID-19 or test positive for COVID-19 on re-testing, they will immediately selfisolate and report to their nearest health facility or call National helpline number (1075)/ State Helpline Number.

International travellers arriving at seaports/land ports

- International travellers arriving through seaports/land ports will also have to undergo the same protocol as above, except that facility for online registration is not available for such same such travellers, shall such travellers and the same second seco
 - Such travellers shall submit the self-declaration form to the concerned authorities of Government of India at seaports/land ports on arrival.

* Children under 5 years of age are exempted from both pre- and post-arrival testing. However, if found symptomatic for COVID-19 on arrival or during home quarantine period, they shall undergo testing and treated as per laid down protocol.

Contacts of the suspect case are the co-passengers seated in the same row, 3 rows in front and 3 rows behind along with identified Cabin Crew. Also, all the community contacts of those travellers who have tested positive (during home guarantine period) would be subjected to guarantine for 14 days and tested as per ICMR protocol.





Azadi

भारत सरकार रवास्थ्य एवं परिवार कल्याण विभाग रवाख्य एवं परिवार कल्याण मंत्रालय Government of India Department of Health and Family Welfare Ministry of Health and Family Welfare DO.No.MoHFW/COVIDVariant/2021 29th November, 2021 Amrit Mahotsav

राजेश भूषण, आईएएस सचिव

RAJESH BHUSHAN, IAS SECRETARY

Subject: Preventive measures in view of latest Variant of Concern, i.e., B.1.1.529 (Omicron variant) reg.

Dear Cellengue.

This is regarding the recently reported Variant of Concern (VoC) B.1.1.529, termed Omicrom variant by the World Health Organization. Please refer to this Ministry's letter dated 25.11.2021, vide which States/UTs were informed about the reporting of COVID-19 variant B.1.1.529 in several countries. Please also refer to this Ministry's Letter No. Z.28015/185/2021-DM Cell dated 27.11.2021.

In view of this, strict and effective measures to control the entry of VoC into the country and 2. prevent the spread of transmission within, are required to be taken by the States/UTs:

Measures in respect of International travellers:

- Revised Guidelines for International travel have been issued by this Ministry on 28.11.2021 I. along with a revised algorithm, which are available on this Ministry's website: (https://www.mohfw.gov.in/pdf/GuidelinesforInternationalarrival28112021.pdf) (Enclosed) for reference). As per these Guidelines, it has been mandated that all passengers submit Suvidha the online Air portail form on self-declaration (https://www.newdelhiairport.in/airsuvidha/apho-registration) before the scheduled travel including details of travel in past 14 days.
- Details of destination address, including district, village etc. must also be specified on the II. portal. The State Surveillance Officers must be informed about the same to ensure readiness for tracking upon arrival (if required).
- States/UTs must proactively ensure testing as per Guidelines and sending positive samples III. for Whole Genome Sequencing. They should also proactively liaise with other States/UTs to ensure effective follow-up of international travelier movement after disembarking.
- All passengers from "At-Risk" countries are mandated to be subjected to RT-PCR testing IV. upon arrival. Random RT-PCR testing must also be done for passengers from all other countries. Kindly facilitate this at the airports
- The individuals turning positive must be managed at separate isolation facilities as per V. Guidelines, and the results be sent expeditiously for Whole Genome Sequencing. The contacts of positive travellers must be kept under institutional/home guarantine and must be strictly monitored by the States/UTs.
- The untested passengers and those turning RT-PCR negative must be followed up by the JVI. State Surveillance Units on Day 2 and Day 5, and their RT-PCR test must be conducted, found symptomatic.
- The States/UTs should ensure that every international travelier from these "At-Pisk" VII. countries is accounted for, tested, and positive samples sent promptly for Whole Genome Sequencing to designated INSACOG Genome Sequencing Laboratories (IGSLs).

Measures Within the Country:

- I. It is critical that a strict vigil is maintained by the States/UTs to ensure that districtwise surveillance is carried out to track the emergence and spread of Variants of Concern in the country.
- II. Daily monitoring by the State Surveillance Officer, reviewed at your own level, is essential to track and contain the spread of transmission of VoCs in the country, especially from any recent clusters of positive cases.
- III. It is imperative that the three-pronged surveillance strategy outlined in the INSACOG
- Guidance document are strictly followed and rigorously monitored.
 I would like to reiterate that sentinel and surge surveillance through the Sentinel Surveillance Sites established in the States/UTs must also be carried out as per INSACOG Guidelines, to ensure that all such positive samples are sent expeditiously for Whole Genome Sequencing.

3. The public health response, however, remains the same and must now be made even more responsive and effective. Clusters of infection must be contained as per the strategy already in place. States/UTs should take necessary steps to promote **proper wearing of masks**, **frequent hand-sanitization** and **ensure COVID-appropriate behaviour**, especially in area where large public gatherings are expected, as these are the key to protection against any variant of the COVID-19 virus.

4. **COVID19 Vaccination** has been demonstrated to be effective against SARS-CoV2 Variants of Concern in reducing morbidity and mortality. It is, therefore, of paramount importance that States/UTs accelerate the pace of vaccination. Effective communication strategies keeping in view local vaccine hesitancy issues must be devised to overcome any residual vaccine resistance.

5. You must also review this activity at your own level, preferably **every day**, to ensure strict vigil and rigorous enforcement of the Guidelines. Focussed and proactive steps by all concerned functionaries to enforce the multi-pronged prevention and containment strategy as indicated above, is the need of the hour. These steps are crucial in our efforts to contain the spread of transmission of COVID19 variants in the country.

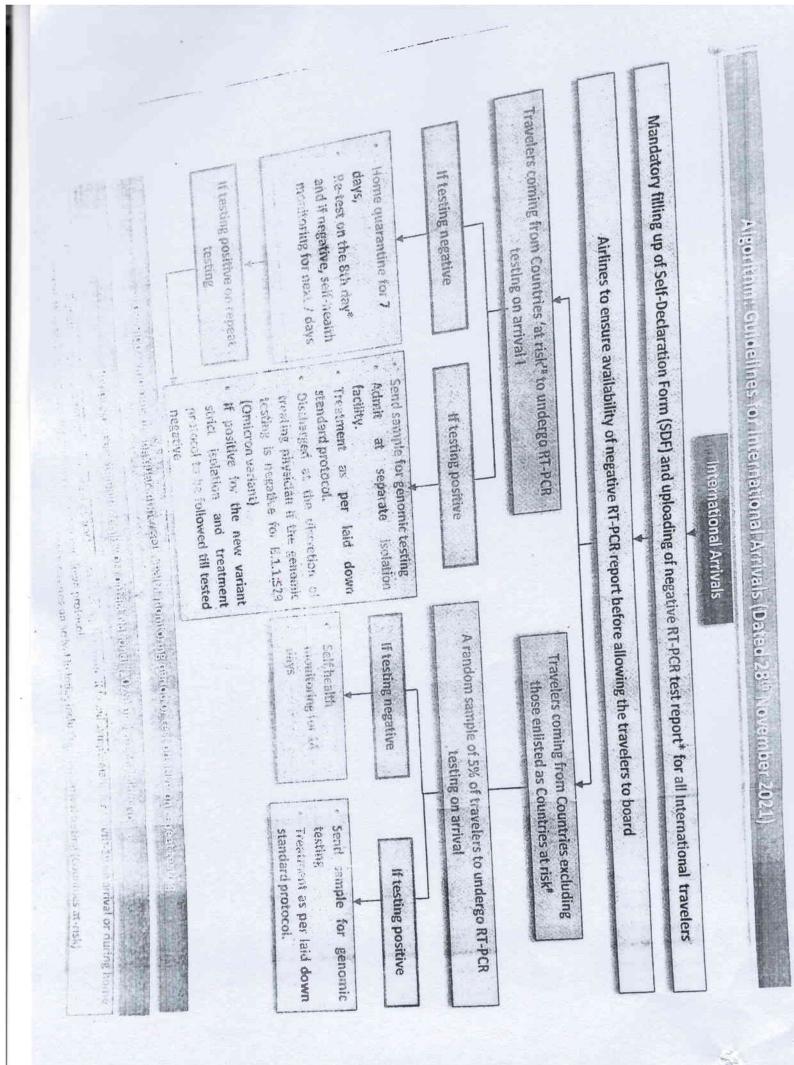
Warm Legards

Encl. I: Revised Guidelines for International Travel Encl. II: Algorithm for International Travellers

Yours sincerely,

(Rajesh Bhushan)

ACS/Pr.Secy./Secy. (Health) of all States/UTs



12-25-11-2021

27.112021

सचालनालय स्वास्थ्य सेवायें मध्यप्रदेश

महत्वपूर्ण

कमाक/आई.डी.एस.पी (तकनीकी)/2021/1726

भोपाल, दिनांक <u>01/12/2021</u>

प्रति

- समस्त कलेक्टर, म.प्र।
- समस्त अधिष्ठाता, शासकीय चिकित्सा महाविद्यालय, म.प्र.।
- समस्त मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी, म.प्र।
- समस्त सिविल सर्जन सह मुख्य अस्पताल अधीक्षक, म.प्र.।
- समस्त प्रभारी, कोविड–19 अस्पताल, म.प्र.।
- अध्यक्ष, म.प्र. इंडियन मेडिकल एसोसिएशन।
- 7 अध्यक्ष, म.प्र. नर्सिंग होम एसोसिएशन

विषय:-- प्रदेश में कोविड-19 के संभावित तृतीय लहर की पूर्व तैयारियों के संबंध में निर्देश। संदर्भः – संचालनालयीन पत्र क्र. / आई.डी.एस पी. / 2021 / 1572 दिनांक 11 / 10 / 2021

विषयांतर्गत लेख है कि SARS CoV-2 Variants के प्रवृत्तियों में अंतर्राष्ट्रीय स्तर पर निरन्तर बदलाव होना पतिवेदित है जिसके कारण Variants of Concern (VOCs) के संबंध में लगातार निगरानी बनाए रखने को आवश्यकता है। ज्ञातव्य हो कि विश्व स्वास्थ्य संगठन द्वारा SARS CoV-2 के नवीन B | 1.529 प्रजाति Omicron को Variant of Concern घोषित किया गया है। प्रदेश में कोविड-19 के संभावित तृतीय लहर को द्राध्टिगत रखते हुए निम्नानुसार व्यवस्थाएं सुनिष्टिचत की जाए--

कोविड–19 के संभावित प्रकरणों का चिन्हांकन, टेस्टिंग एवं ट्रैकिंग

- कोविड पॉजीटिव प्रकरणों की संभावित वृद्धि के नियंत्रण हेतु Test-Track-Treat के साथ-साथ कोविड टीकाकरण में गति एवं कोविंड अनुकूल व्यवहारों का पालन सुनिश्चित किया जाए।
- 2 भीड-भाड को नियंत्रित करते हुए मास्किंग सामूहिक दूरी एव कोविड अनुकूल व्यवहारों यथा खांसते-छोंकते समय नाक व मुख का ढांकने संबंधी अनुशासन का पालन किया जाए।
- कोविड-19 के संभावित लक्षण वाले रोगियों की अनिवार्यतः जांच आर.टी.पी.सी.आर./आर.ए.टी पहाले से सुनिश्चित की जाए।
- कोविड-19 की पर्याप्त जांच सुविधाएं ग्रामीण तथा शहरी क्षेत्रों में उपलब्ध रहे तथा जिलों में "हॉट-स्पॉट्स" का चिन्हांकन कर ऐसे क्षेत्रों में अधिकाधिक सैम्पल सग्रहण सुनिश्चित किया जाए
- 5 पॉजीटिव प्रकरणों के हॉई-रिस्क एवं अधिक से अधिक अन्य कॉन्टेक्टस को सूचीबद्ध कर उनकी लेकिंग. एवं टेस्टिंग कर, निगरानी में रखा जाए।

कोविड-19 पॉजीटिव प्रकरणों का प्रबंधन

- 1 Variant of Concern की संभावना एवं कोविड—19 के तृतीय संभावित लहर के त्यरित नियंत्रण हेतु नोतिरात निर्णय अनुसार अब समस्त लक्षण युदत कोविड पॉजीटिव प्रकरणों को लक्षणों के आधार पर अस्पताल ने कोविड आईसोलेशन वॉर्ड, कोविड आई.सी.यू, वॉर्ड अथया कोविड ठाई डिपेन्डेंसी वॉर्ड में पहाँ छिमा जाए। केवल लक्षण रहित पॉजीटिव ऐसे व्यक्ति जिनके पास पृथक हवादार एवं लोगालय युक्त कक्ष की उचित व्यवस्था हो को चिकित्सक द्वारा पूर्ण चिकित्सकीय आंकलन उपरान्त होम आईसोलेशन की अनुमति हो जा सकती है, परन्तु ऐसे व्यक्तियों का निरन्तर अनुसरण जिला रतरीय दल द्वारा वीडियो कॉलिंग के मध्यम से स्निश्चित किया जाए।
- भारत सरकार द्वारा दिनांक 30/11/2021 को स्थिति में निम्नानुसार Countries at risk चिन्होंकित किए गए है:-

| 1. Countries to Europe including the United Kingdom | a, Mau Tias 7 New Zealand 8, Zimbabwe 9, Singapore 16, Hongkoug 11, Israel |
|--|---|
| 2. South Africa | |
| 3. Brazil 4. Botswana | |
| 5. China | |

उपरांग देशों से आने वाले समरत अतरोष्ट्रीय गाविके की सूझे आई.डी एस में राखा झारा राग्य-समर ार संयोधित जिलों को उपलब्ध कराई जाती है। संयानकार जिमानकल पर नेमेटिव पाए घए यहाँडेयों य





विभाग

स्वास्थ्य एवं परिवार कल्याण मंत्रालय

भा

स्वास्थ्य एवं

Government of India Department of Health and Family Welfare Ministry of Health and Family Welfare

Mahotsav

DO No. Z.28015/185/2021-DMCell 27th November, 2021

सचिव RAJESH BHUSHAN, IAS SECRETARY

राजेश भूषण, आईएएस

Dear Chief Secretary,

Please refer to this Ministry's letter dated 25th November regarding the mutation of SARS-CoV-2 variant (B.1.1.529; named Omicron), reported from South Africa on 24th November 2021. WHO has designated this variant as a new Variant of Concern (VoC).

2. As a proactive step, Government has already placed countries where this VoC has been found in the category of 'At-Risk' countries for additional follow up measures of international travelers coming into India from these countries.

3. In view of the possible threat that this VoC can pose to the nation, it is imperative that the intensive containment, active surveillance, increased coverage of vaccination and Covid Appropriate Behaviour must be enforced in the field in a very proactive manner to effectively manage this VoC.

Rigorous surveillance of International Passengers

4. It is essential that the disease surveillance network in the country is geared up for rigorous follow up of all international travelers from all countries especially countries **designated as "At Risk"**. There is already a reporting mechanism for obtaining past travel details of passengers coming through international flights this should be reviewed at your level and the protocol provided by this Ministry should be strictly ensured including testing on disembarkation of international travelers coming from "At Risk" Countries and sending all positive samples for genome sequencing to INSACOG Labs in a prompt manner.

Enhanced Testing

5 Ample testing infrastructure need to be operationalized to tackle any surge due to this mutated virus. It has been observed that the overall testing as well as the proportion of RT-PCR tests have declined in some States. In the absence of sufficient testing, it is extremely difficult to determine the true level of infection spread. States must strengthen the testing infrastructure and strictly implement the testing guidelines.

Monitoring of Hotspots

6. Continued monitoring of "Hotspots" (areas where recent cluster of positive cases have emerged) In all such "hotspots", saturation testing and sending of positive samples quickly for genome sequencing to designated INSACOG Labs must be ensured in collaboration with Department of Biotechnology (DBT). Govt. of India and National Centre for Disease Control (NCDC). States should keep a close check on the emerging trend of cases and the positivity in an area and quickly delineate hotspots for effective containment

अनिवार्यतः 7 दिवस हेतु होम क्यारंटाईन किया जाए एवं 8वे दिवस पर पुनः आर.टी.पी.सी.आर. द्वारा जांचा जाए।

- 5. पॉजीटिव पाए गए अंतर्राष्ट्रीय यात्रियों की Whole Genome Sequencing (WGS) के लिए सेम्पल संग्रहण करते हुए उन्हें पृथक से संस्थागत आईसोलेशन में रखा जाए।
- Variants of Concern की प्रभावी निगरानी हेतु नियमित तौर पर भी WGS सेम्पल संग्रहित कर निष्धेरित प्रयोगशालाओं में प्रेषित की जाए।
- 7 यदि Whole Genome Sequencing (WGS) में व्यक्ति नवीन Variant Omiceon पॉजीटिव पाया जाता है तो, ऐसे रोगी को कड़ी संस्थागत आईसालेशन में रखने का उचित प्रबंधन किया जाए एवं मानक ट्रीटमेन्ट प्रोटोकॉल का पालन तब तक सुनिश्चित किया जाए जब तक रोगी की आर.टी.पी.सी.आर. जांच नेगेटिव नहीं हो जाती।
- 8. Whole Genome Sequencing (WGS) में यदि B.1.1.529 (Omicron Variant) मेगेटिव पाया जाता है तो चिकित्सकीय परामर्श अनुरूप व्यक्ति को डिस्चार्ज किया जा सकता है।

कोविड-19 प्रकरणों के लिए उपचार व्यवस्थाएं

- 1 प्रवेश में कोविड प्रकरणों की स्थिति पर कड़ी निगरानी रखते हुए आवश्यक स्वास्थ्य संसाधन एवं समुचित अधोसंरचनागत व्यवस्थाएं सुनिश्चित की जाए।
- 2 पर्याप्त ऑक्सीजन सिलेण्डर तथा क्रियाशील ऑक्सीजन कंसन्ट्रेटर की उपलब्धता ग्रामीण / शहरी क्षेत्रों के स्वास्थ्य संस्थाओं में रहे।
- 3 जिले में स्थापित पी.एस.ए. प्लांद्स को क्रियाशील करने हेतु प्रदेश व्यापी मॉक—ड्रिल का आयोजन दिनाक 01/12/2021 को किया गया है। तदानुसार, परिलक्षित समस्याओं का उचित स्तर से समाधान यथाशीघ सुनिश्चित किया जाए।
- 4 समस्त शासकीय डेडिकेटेड कोविड हेल्थ सेन्टर तथा चिकित्सा महाविद्यालयीन डेडिकेटेड कोविड अस्पतालों में कोविड उपचार हेतु आवश्यक औषधियों (Buffer Stock के साथ), सामग्री व उपकरणों की उपलब्धता सुनिश्चित रहे।
- 5 इसी प्रकार बच्चों में कोविड-19 के प्रबंधन हेतु आवश्यक व्यवस्थाएं (औषधि, सामग्री एवं उपकरण) सुनिश्चित किया जाए।
- 6 कोविड—19 के मानक उपचार हेतु समस्त शासकीय व निजी अस्पतालों के कोविड आईसोलेशन वॉर्ड, कोविड आई.सी.यू. वॉर्ड अथवा कोविड हाई डिपेन्डेंसी वॉर्ड में पदस्थ चिकित्सक एवं नर्सिंग ऑफिसरस् हेतु ऑनलाईन प्रशिक्षण का आयोजन दिनांक 02/12/2021 को किया. गया है जिसकी जानकारी निम्नानुसार है:--

https://jhpiego.zoom.us/j/97783755703 Meeting ID: 977 8375 5703 Passcode: 009453

टपरोक्त के संबंध में सर्वसंबंधितों को समय रहते सूचित किया जाए।

(आकोश त्रिपोक्षे) स्वास्थ्य आयुक्त सह सचिव, लोक स्वास्थ्य एवं परिवार कल्याण विभाग, म.प्र. भोपाल, दिनांक 01/12/2021

1. अपर मुख्य सचिव, लोक स्वास्थ्य एवं परिवार कल्याण विमाग व चिकित्सा शिक्षा विभाग,वल्लभ भवन, म.प्र

- 2. आयुक्त, चिकित्सा शिक्षा, म.प्र।
- 3. मिशन संचालक, एन.एच.एम., म.प्र।
- समस्त संभागीय आयुक्त, म.प्र.।
- संचालक, चिकित्सा शिक्षा, म.प्र।
- 6 समस्त क्षेत्रीय संचालक, स्वास्थ्य सेवायें, म.प्र।

7. उप संचालक, आई.टी., स्थानीय लार्यालय की ओर विभागीय पोर्टल आवश्यक अपलोड, हेतु, म.प्र।

स्वास्थ्यौ आयुष्त सह सचिव. लोक स्वास्थ्य एवं परिवार कल्वाण विभाग, म.प्र. of Covid-19. States should aim at achieving positivity rate below 5% while focusing on increasing the number of tests and share of RT-PCR tests to aid in early identification

Ensuring augmentation of Health Infrastructure

7. Having adequate availability of health facilities across the state is essential to ensure that there are no delays in providing care. Trained human resources, infrastructure, logistics and procurement should be planned & strengthened considering the geographical spread of the pandemic and there shall be no compromise in providing prompt quality treatment to the patients. States are requested to optimally utilize the financial support provided by Govt of India under ECRP-I&II diligently.

Ensuring prompt dispatch of samples for Genome Sequencing

S. INSACOG has been established to monitor the circulating variants in the country. It is important at this juncture that States must significantly increase sampling from the general population/community for genome sequencing by sending these samples to INSACOG Lab hetwork as per the policy.

Regular Press Briefings by State for promoting Covid Appropriate Behavior & Vaccination

9 We have seen in the last surges in the country that discourse on COVID is often influenced by misinformation leading to anxiety in the masses. To address this, all States should proactively & regularly address the concerns of community through press briefings & State bulletins providing evidence based information. States may also ensure that community is well informed regarding the measures undertaken and advised to follow measures like Covid Appropriate Behaviour & getting vaccinated.

10 It is critical for the State/UTs to adhere to the overarching 'Test-Track-Treat-Vaccinate and Covid Appropriate Behaviour' principle to ensure stringent implementation of containment measures as per MoHFW guidelines.

11 I am sure that under your continued leadership we will be able to maintain the momentum and build on the progress made so far to address the latest threat of the pandemic. Ministry of Health and Family Welfare assures of all requisite support to the States/UTs.

Narm Legards.

Yours sincerely

e

(Rajesh Bhushan)

Mr. Iqbal Singh Bains Chief Secretary Govt. of Madhya Pradesh Email: cs@mp.nic.in



भारत सरकार ास्थ्य एवं परिवार कल्याण विभाग स्थ्य एवं परिवार कल्याण मंत्रालय Government of India Department of Health and Family Welfare Ministry of Health and Family Welfare

राजेश भूषण, आईएएस सचिव

RAJESH BHUSHAN, IAS SECRETARY

zadl ka Amrit Mahotsav

D.O. No.25/S(HFW)/CVariant/2021 25th November 2021

Dear Gellengue,

This is regarding the Variants of Concern/Variants of Interest (VoCs/VoIs) of the SARS-CoV-2 virus and the Whole Genome Sequencing activity being coordinated in the country through the Indian SARS-CoV-2 Genomics Consortium (INSACOG) and National Centre for Disease Control (NCDC), which is the Nodal Agency for INSACOG. The aim of this activity is tracking and monitoring emergence and transmission of COVID-19 VoCs/VoIs in the country.

2. In this regard, various letters issued by this Ministry dated 12th Nov. 2021, 3rd. Nov. 2021, 26th Oct. 2021, 20th Oct. 2021, and 27th August 2021 may please be referred to. All these letters reiterated the criticality of scrupulous implementation and rigorous monitoring of the three-pronged surveillance strategy of screening and testing international travellers & their contacts, routine sentinel surveillance and surge surveillance, and timely sending of RT-routine samples to designated INSACOG Genome Sequencing Laboratories (IGSLs).

3. It has now been reported by NCDC that multiple cases of a COVID-19 variant B.1.1529 have been reported in Botswana (3 cases), South Africa (6 cases) and Honk Kong (1 case). This variant is reported to have a significantly high number of mutations, and thus, has serious public health implications for the country, in view of recently relaxed visa restrictions and opening up of international travel.

4. It is therefore imperative that ALL international travellers travelling from and transiting through these countries, (they are part of the "at risk" Country Category of international travellers coming to India) and also including all other 'at risk' countries indicated in the revised Guidelines for International Arrivals 'at risk Ministry dated 11.11.2021, are subjected to **rigorous screening** issued by this Ministry dated 11.11.2021, are subjected to **rigorous screening** and testing, as per MoHFW Guidelines. The contacts of these international travellers must also be closely tracked and tested as per MoHFW guidelines.

.....contd/-

5. You are also requested to ensure that samples of travellers turning positive are sent to the designated IGSLs promptly as per the INSACOG Guidance Document issued by this Ministry available at https://www.mohfw.gov.in/pdf/INSACOGGuidanceDocumentdated15Julv202 final.pdf State Surveillance Officers must also establish close coordination with their designated/tagged IGSLs for expediting results of genomic analysis, so that necessary public health measures may be undertaken by the States/UTs in case presence of VOCs/Vols is reported by the INSACOG network.

6. It is critical for the States/UTs to adhere to the overarching 'Test-Track-Treat-Vaccinate' principle to ensure stringent implementation of containment measures as per MoHFW guidelines, and to prevent the spread of VoC/VoIs and formation of clusters of cases.

Narm Legards.

(Rajesh Bhushan)

ours sincerely

Additional Chief Secretary /Principal Secretary /Secretary (Health) All States/UTs

Copy for information to: Director NCDC

Dated the 30th November 2021

Suvidha

portal

Government of India Ministry of Health and Family Welfare

Guidelines for International Arrivals

(in supersession of all guidelines issued on the subject on and after 28thth November 2021)

Introduction

And Antes

The global trajectory of COVID-19 pandemic continues to decline with certain regional variations. The need to monitor the continuously changing nature of virus and evolution of SARS-CoV-2 variants of concern (VOCs) must still remain in focus. The existing guidelines for international arrivals in India have been formulated taking a risk-based approach. The existing guidelines have been revised in view of reporting of a new variant of SARS-CoV-2 (8.1.1.529, named Omicron) which has been now classified as Variant of Concern by the World Health Organization

Scope

i.

This document provides protocols to be complied with international clavellers as well those to be followed by airlines, points of entry (airports, seaports and land border) for risk profiling of passengers.

This Standard Operating Procedure shall be valid w.e.f. 28 December 2021 (00.01 Hrs IST) till further orders. Based on the risk assessment, this document shall be reviewed in time to time.

Planning for Travel A.1.

All travellers should

et antino Air form on (https://www.newdelhiairport.in/airsuvidha/aphn-registration) before the scheduled a. travel, including last 14 days travel details.

- Upload a negative COVID-19 RT-PCR report* This test movaid have been conducted within 72 hrs prior to undertaking the journey. h.
- Each passenger shall also submit a declaration with respect to authenticity of the ç.
- report and will be liable for criminal prosecution, it found otherwise. They should also give an undertaking on the portal or other vise to Ministry of Civil Aviation, Government of India, through concerned airlines before they are showed to undertake the journey that they would abide by the decision of the appropriate government authority to undergo home/institutional quarantine/ self-health monitoring, as warranted.

iii.

ii.

Continuing with the earlier approach, travellers from account coacified Countries (based on epidemiological situation of COVID-19 in those Count lost are identified for additional follow up. These include need for additional measures as detailed in para (xv) below. The listing of such specified Countries is a dynamic exercise based on evolving situation of COVID-19 across the world and will be made available on the websites of Ministry of Health & Family Welfare, (mohfw.gov.in) and the link of the same will be available at whosite of Ministry of External Affairs and Air Suvidha Portal.

A.2.

iv

Passengers originating or transiting from at-risk countries shart be informed by the airlines that they will undergo post arrival testing, quarantime of testion negative, stringent isolation protocols if tested positive etc. as mentioned in a(a).

- v. Do's and Don'ts shall be provided along with ticket to the travellers by the airlines/agencies concerned.
- vi. Airlines to allow obarding by only those passengers who have filled in the Self Declaration Form on the Air Such happened, uploaded the negative RT-PCR test report.
- vii. At the time of booked og the flight, only asymptomatic travellers will be allowed to board after thermal screening.
- viii. All passengers shall be advised to doly hoad Aarogya Setu appion their mobile devices.

A.3. Ouring Travel

- ix. In-flight announcement about COVID-19 including precautionary measures to be followed shall be made at a reports and in flights and during transit.
- x. During in-flight cross scall ensure that COVID appropriate behaviour is followed at all times.
- If any passenger reported symptoms of COVID-19 during flight, he/she shall be isolated as perprotocol.

A.4. On arrival

- xii. De-boarding should be come ensuring physical distancing.
- xili. Thermal screening would be carried out in respect of all the passengers by the health officials present at the apport. The self-declaration form filled online shall be shown to the airport health staff.
- The passengers found to be symptomatic during screening shall be immediately isolated and taken to medical facility as per nealth protocol. If tested positive, their contacts shall be identified and managed as per laid down protocol[#].
 Travellers from sneubind Countries at sick (as meaning bit)
 - Travellers from specified Countries at risk (as mentioned in para (iii) above) will follow the protocol as detailed below?
 - Submission of sample for post-arrival COVID-19 test* at the point of arrival (self-paid).
 Such travellers will be required to wait for their test results at the arrival airport before leaving or taking a connecting flight.
 - If tested negative they will follow, home quarantine for 7 days. Re-test on the 8th day of arrival in India 1 and if negative, further self-monitor of their health for next 7 days.
 - However, if such travellers are tested positive, their samples should be sent for genomic testing at INSACOG laboratory network.
 - They shall be managed at separate isolation facility and treated as per laid down standard protocol including contact tracing mentioned in para (xiv).
 - The contacts of such positive case should be kept under institutional quarantine or at home quarantine monitored strictly by the concerned State Government as per laid down protocol.
 - xvi. Travellers from Countries excluding those Countries at risk, will be allowed to leave the airport and shall self-monitor their health for 14 days' post arrival. A sub-section (2% of the total flight passengers) shall undergo post-arrival testing at random at the airport on arrival.
 - The 2% of such travellers in each flight shall be identified by the concerned airlines (preferably from different countries).
 - Such travellers shall be escorted by the concerned airlines/MoCA to testing area on arrival.
 The cost of travia.
 - c. The cost of testing of such travellers shall be borne by the travellers identified for random testing themselves.

- đ. e.
- Laboratories shall prioritize testing of samules from such travellers. If such travellers are tested positive, that side a enabled as per laid down standard
- xvii.
- protocol and samples would further send for gond, no testing.
- If travellers under home quarantine or self-hearth monitoring, develop signs and symptoms suggestive of COVID-19 or test positive for COVID-10 on the sting, they will immediately selfisolate and report to their nearest health facility or the part perpline number (1075)/ State

International travellers arriving at seaports/land ports

- International travellers arriving through seapond that on the pill also have to undergo the same protocol as above, except that facility for contine organization is not available for such
- xix.
- Such travellers shall submit the self-declaration form to the concerned authorities of Government of India at seaports/land ports on arrival.

* Children under 5 years of age are exempted from both Drin and Post-arrival testing. However, if found symptomatic for COVID-19 on arrival or during home quarantine period, they shall undergo

Contacts of the suspect case are the co-passenge constant of the row, 3 rows in front and 3 rows behind along with identified Cabin Crew. A so, and the amount of contacts of those travellers who have tested positive (during home quarantine pensor, would be subjected to quarantine for 14

List of Countries from where travellers would need to follow additional measures on arrival in India. including post-arrival testing (Countries at-risk)

(Updated as on 30th November 2021)

- 1. Countries in Europe including The United Kingdom
- 2. South Africa
- 3. Brazil

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Juntaria

- 4. Botswana
- 5. China
- 6. Mauritius
- 7. New Zealand
- 8. Zimbabwe
- 9. Singapore
- 10. Hong Kong
- 11. Israel